

**आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ “एकल सदस्यीय”, चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH
‘SMC’ CHANDIGARH**

**श्रीमती दिवा सिंह, न्यायिक सदस्य
BEFORE: SMT. DIVA SINGH, JM**

आयकर अपील सं./ITA No. 1117/CHD/2019
निर्धारण वर्ष / Assessment Year : 2011-12

Smt. Mansi Puri, House No. 113-G, BRS Nagar, Ludhiana.	बनाम VS	The ITO, Ward-6(4), Ludhiana.
स्थायी लेखा सं./PAN No: AIBPP3639F		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shri Sudhir Sehgal, Advocate
राजस्व की ओर से/ Revenue by : Shri Ashok Khanna, Addl.CIT
सुनवाई की तारीख/Date of Hearing : 10.12.2020
उदघोषणा की तारीख/Date of Pronouncement : 14.12.2020

Hearing conducted via Webex

आदेश/ORDER

By the present appeal, the assessee assails the correctness of the order dated 10.05.2019 of CIT(A)-3, Ludhiana pertaining to 2011-12 assessment year on various grounds.

2. However at the time of hearing, ld. AR relying upon the application dated 12.11.2020 prays for a withdrawal of the appeal filed on the grounds that the assessee has moved an application under “The Direct Tax Vivad Se Vishwas Scheme,2020” and has settled the dispute by making the necessary payments which have been accepted. The department, it was submitted, has consequently issued Form No. 3 thereafter to the assessee, copy of which is filed.

3. The ld. Sr.DR Shri Ashok Khanna on a perusal of record had no objection to the prayer of the assessee.

4. I have heard the submissions and perused the material on record. In the aforementioned peculiar facts and circumstances considering the record and the submissions, the appeal of the assessee is dismissed as withdrawn. Said order was pronounced at the time of virtual hearing itself in the presence of the parties via Webex.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced on 14/12/2020.

Sd/-

(दिवा सिंह)

(DIVA SINGH)

न्यायिक सदस्य/Judicial Member

“पूनाम”

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant – 2. प्रत्यर्थी/ The Respondent -3. आयकर आयुक्त/ CIT 4. आयकर आयुक्त (अपील)/ The CIT(A) 5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH 6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order

सहायक पंजीकार/ Assistant Registrar